

Utilization of Funds C.A.D. in 7th and 8th Plans

(b) if so, the details of allocation proposed for Eighth Plan for each state?

3454. SHRIK.PRADHANI:
DR. KRUPASINDHU BHOI:

THE MINISTER OF WATER RESOURCES (SHRI VIDYACHARAN SHUKLA): (a) Yes, Sir.

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether several State Governments have under utilised the funds allocated for Command Areas Development during the Seventh Plan; and

(b) The details of allocation of 8th Plan for the command Area Development Programme are given in the Statement attached.

STATEMENT*Command Area Development*

<i>Sl. No.</i>	<i>State/Union Territories</i>	<i>9th Plan (Outlays)</i>
1.	Andhara Pradesh	55.00
2.	Arunachal Pradesh	1.70
3.	Assam	16.79
4.	Bihar	70.65
5.	Goa	6.40
6.	Gujarat	80.00
7.	Haryana	45.77
8.	Himachal Pradesh	10.00
9.	Jammu & Kashmir	2.45
10.	Karnataka	130.00
11.	Kerala	60.00
12.	Madhya Pradesh	128.05

<i>Sl. No.</i>	<i>State/Union Territories</i>	<i>9th Plan (Outlays)</i>
13.	Maharashtra	323.93
14.	Manipur	7.00
15.	Meghalaya	0.00
16.	Mizoram	0.00
17.	Nagaland	0.50
18.	Orissa	33.40
19.	Punjab	140.00
20.	Rajasthan	412.69
21.	Sikkim	1.50
22.	Tamilnadu	45.00
23.	Tripura	0.50
24.	Uttar Pradesh	90.00
25.	West Bengal	18.00
	Total States	1679.33
<i>Union Territories</i>		
26.	Andaman & Nicobar Islands	0.00
27.	Chandigarh	0.00
28.	Dadra & Nagar Havali	0.20
29.	Daman & Diu	0.60
30.	Delhi	0.00
31.	Lakhsdweep	0.00

<i>Sl. No.</i>	<i>State/Union Territories</i>	<i>9th Plan (Outlays)</i>
32.	Pondicherry	0.00
	Total Union Territories	0.80
	Total States & Union Territories	1680.13
	Central Sector	830.00
	Grand Total	2510.13

Advertising Policy for Newspapers

SHRI BRIJ BHUSHAN
SHARAN SINGH:

SHRI KRISHAN DUTT
SULTANPURI:

3455. SHRI SARAT CHANDRA PATTANAYAK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to revise the advertising policy for small and medium newspapers;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) to (c). The Advertising Policy has already been revised in pursuance of the recommendations of the Committee constituted by the Government in July, 1987 under the Chairmanship of the Principal Information Officer.

[*Translation*]

Theft of Telephone Cables

3456. SHRI RAJENDRA
AGNIHOTRI:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the incidents of the theft of telephone cables are continuously increasing;

(b) the number of incidents of theft of telephone cables took place in 1991-92 as compared to 1990-91;

(c) the amount of loss suffered by the government on this account;

(d) the number of persons arrested in this regard and

(e) the action taken to check thefts of telephone cables?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): (a) to (e). The information is being collected and will be laid on the Table of the House.